#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA STARRED QUESTION NO. 91 TO BE ANSWERED ON THE 5<sup>TH</sup> DECEMBER, 2025

### UPGRADATION OF MEDICAL COLLEGES UNDER PUBLIC PRIVATE PARTNERSHIP

#### \*91. SHRI NARESH GANPAT MHASKE: SMT. BHARTI PARDHI:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of district hospitals selected for upgradation to medical colleges under the Public-Private Partnership (PPP) mode during the ongoing phase across the country, State/UT- wise particularly in Maharashtra and Madhya Pradesh;
- (b) the financial structure of the PPP model including Government capital assistance and private partner obligations for operations and academic infrastructure;
- (c) the modalities planned for faculty recruitment, curriculum regulation and procurement of diagnostic and teaching equipment; and
- (d) the broad criteria used for selecting districts for this initiative and the timeline for commencement of medical education in the newly upgraded institutions?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d) A Statement is laid on the Table of the House.

## STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 91 FOR 5<sup>TH</sup> DECEMBER, 2025

(a) to (d) The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The fund sharing mechanism between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category States, and 60:40 for others. Under the scheme, all the envisaged 157 Government medical colleges have already been approved including fourteen (14) in Madhya Pradesh and two (02) in Maharashtra.

Also, as informed by Department of Economic Affairs (DEA), under Viability Gap Funding (VGF) Scheme, grant is provided for establishment of medical colleges under Public-Private Partnership (PPP) mode by upgrading existing district hospitals, subject to the conditions that (i) State Governments allow full access to hospital facilities for the attached medical college, and (ii) land is provided on concessional terms. The Scheme provides the following:

- i. Under Sub-scheme I, up to 30% of the project cost may be provided as Central VGF support, with an equivalent matching contribution permissible from the Project Sponsoring Authority.
- ii. Under Sub-scheme II (pilot/demonstration projects), up to 40% of the project cost and up to 25% of the Net Present Value (NPV) of Operations and Maintenance (O&M) cost for the first five years may be supported as operational grant, with matching contributions allowed from the concerned State/Authority.

DEA further informed that eleven (11) medical colleges have received in-principle approval under the Scheme. These projects are located in the States of Jharkhand (Giridih, Dhanbad, Jamtara and Khunti), Arunachal Pradesh (Namsai) and Uttar Pradesh (Baghpat, Mainpuri, Hathras, Kasganj, Mahoba and Hamirpur).

The Minimum Standard Requirement (MSR) Regulations of the National Medical Commission prescribe the norms for faculty recruitment, curriculum regulation, diagnostic and teaching equipment.